areas without assessing their implications from the point of view of security of the country.

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However, the Govt. of Manipur can construct roads within the aforementioned belt after obtaining prior clearance on case by case basis from the Ministry of Defence.

The villages are connected by fair weather jeepable road constructed under Rural development schemes. The Govt. of Manipur approaches the Central Govt. from time to time for the clearance of roads which are important for development of the areas.

Verification of Antecedents of G.R.P. and R.P.F. Personnels

3226. SHRI PRABHUNATH SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the bonafides and character antecedents of all G.R.P. and R.P.F. staff have been verified;
- (b) if so, whether any unsocial elements have been detected in these forces; and
- (c) if so, the action taken/proposed to be taken against the unsocial elements?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir. The bonafides and character antecedents of all the candidates who qualify for recruitment in GRP/RPF are invariably verified from the police and District authorities before their enlistment.

- (b) No, Sir. Only after getting satisfactory report from District authorities and police, the selected candidates are allowed to undergo initial training and given appointment;
- (c) Does not arise. However, in case any staff is subsequently found to be involved in anti-social activities, action is taken against him through departmental process.

[Translation]

Mines in Rajasthan

3227. SHRI RAMPAL UPADHYAY: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Rampura Anguja Mines in Bhilwada district of Rajasthan are in operation
- (b) if so, the details of each of the metals, excavated from there and its annual production;

(c) whether the life of the residents living in the Rampura Anguja mines area and its neighbouring villages has become difficult due to mine blast; and

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(d) if so, the steps taken by the Government so far to overcome their difficulties ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) Yes, Sir.

- (b) During 1997-98, 1033865 MT of Lead-Zinc Ore containing 1.85% Lead and 12.11% Zinc was produced from Rampura-Agucha mine.
- (c) and (d) National Institute of Rock Mechanics, Kolar, has recommended Peak Particle Velocity of 5 mm/second as the safe limit of vibrations for the type of structures in the villages around the Rampura-Agucha Mine. The blasting operations being carried out at the Mine have been reported to be within the limit.

[English]

Drunken Guard Delays Kalka Mail

3228. SHRI K.S. RAO : Will the Minister of RAILWAYS be pleased to state :

- (a) whether his attention has been drawn to the news-item captioned 'Drunk guard delays Kalka Mail' appearing in "The Hindustan Times" dated the April, 9, 1998;
 - (b) if so, the facts thereof; and
- (c) the steps taken to prevent such occurrence in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

- (b) On 7.4.1998, train guard of 2311 UP Kalka Mail was found under the influence of liquor at Delhi Main Station before starting the train and train suffered 55 minutes extra detention on this account. Due to delay of this train, he has been placed under suspension and is being taken up under Discipline and Appeal Rules.
- (c) Breath analyser test is being done for drivers and guards before they work a train.

Change of Medium in Bokaro Schools

3229. SHRI AJOY MUKHOPADHYAY : SHRI MOINUL HASSAN :

Will the Minister of STEEL AND MINES be pleased to state :